

due to lay off, and the number of workers affected due to closures of industrial houses during each quarter from 1st January, 1979 onwards in each State separately; and

(b) what steps have been taken or proposed to be taken to reduce the number of lay offs and the number of closures?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). Requisite information is being collected from the State Governments/Union Territory Administrations and will be laid on the Table of the House in due course.

**दिल का दौरा रोकने में बही प्रभावकारी**

531. श्री रामावतार शास्त्री: क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दही का सेवन करने से दिल का दौरा पड़ने की सम्भावना कम हो जाती है;

(ख) यदि हां, तो क्या सरकार ने इस बारे में पूर्ण सूचना प्राप्त की है; और

(ग) यदि हां, तो उसका ब्यौरा क्या है ?

स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निहृहरंजन लास्कर) (क), (ख) और (ग) : महामारी रोग तथा शव परीक्षा प्रमाणों से यह पता चलना है कि मसाई नामक एक अफ्रीकी कबीले में ऐथिरोक्लेरोसिस और हृदय रोग कम होते हैं। मसाई लोगों के बारे में यह प्रसिद्ध है कि वे केवल खमीर वाले दूध और दही का सेवन करते हैं। वालेंटियर्स पर किये गये अध्ययन से पता चलता है कि दही खाने से रक्त में कोलेस्टारल की मात्रा कम हो जाती है। अप्रत्यक्ष प्रमाण से पता चलता है कि दही खाना लाभकारी हो सकता है। फिर भी यह कोई प्रत्यक्ष प्रमाण नहीं है कि दही खाने से दिल का दौरा पड़ने की सम्भावना कम होती है।

**अखिल भारतीय आयुर्विज्ञान संस्थान के पाठ्यक्रमों का स्तर ऊंचा करने की योजना**

532. श्री रामावतार शास्त्री: क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार ने अखिल भारतीय आयुर्विज्ञान संस्थान के पाठ्यक्रमों

के स्तर को ऊंचा करने की एक योजना तैयार की है; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निहृहरंजन लास्कर)

(क) और (ख) भारत सरकार ने अखिल भारतीय आयुर्विज्ञान संस्थान, नई दिल्ली के पाठ्यक्रमों के स्तर को ऊंचा करने की कोई योजना तैयार नहीं की है। यह संस्थान एक स्वायत्तशासी, सांविधिक संस्था है जिसे संसद् के अधिनियम द्वारा स्थापित किया गया था और इसलिए संस्थान के नए पाठ्यक्रमों के प्रस्तावों पर तथा विभिन्न पाठ्यक्रमों के स्तरों को ऊंचा करने के लिए स्वयं संस्थान को ही विचार करना है। तथापि, हाल ही में संस्थान ने अपने अन्डर-ग्रेजुएट एम०बी० बी०एस० पाठ्यक्रमों को संशोधित किया है और बी०एस०सी० (नर्सिंग) तथा बी०एस०सी० (आनर्स) मानव जीव विज्ञान के पाठ्यक्रमों को भी शुरू किया है।

**Kashmir**

533. SHRI CHITTA MAHATA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan has asked India to decide 'Kashmir dispute' as early as possible; and

(b) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). From time to time Pakistan has raised the Kashmir question in different forums. The Government of India's stand in this regard is well-known. Under the Simla Agreement of 1972, both India and Pakistan have agreed to settle their differences, including the Kashmir question, by peaceful means through bilateral negotiations.

**Minimum Wages for Farm Labour**

534. SHRI INDRAJIT GUPTA:  
SHRI CHITTA MAHATA:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have de-

cided to raise the minimum wages of farm labour in the country;

(b) if so, the State-wise details of the minimum wages, existing as well as the raised rates;

(c) whether Government are aware that the statutory minimum wages are not enforced in many of the States; and

(d) if so, what measures are proposed to be taken for the enforcement of statutory minimum wages in such States?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Central Government

have notified the proposals for revising the minimum rates of wages for agricultural labourers in the Central Sphere. The State Governments and Union Territory Administrations have also been advised to revise the minimum rates of wages for agricultural workers where it is due.

(b) A statement containing the information is appended.

(c) and (d). Complaints have been voiced about non-implementation of the Minimum Wages Act and Central Government as well as State Governments are taking appropriate administrative steps for more effective enforcement of the minimum wages fixed.

#### Statement

| Name of State/<br>Union Territory |                    | Existing/old rates of wages and<br>dates from which they are<br>effective   | Revised rates/proposed rates  |
|-----------------------------------|--------------------|---|---|
| (1)                               | (2)                | (3)   | (4)   |
| 1.                                | Central Government | Rs. 4.45 to Rs. 6.50 per day according to areas (18-9-1976)   | Rs. 5.10 to Rs. 7.50 according to areas (proposed)  |
| 2.                                | Andhra Pradesh     | Rs. 3.00—5.00 per day according to areas (2-12-1975)  | Rs. 3.15 to Rs. 5.25 per day according to zones. (Proposed)   |
| 3.                                | Assam              | Rs. 5.00 to Rs. 6.00 per day without meals or Rs. 4.50 to Rs. 5.50 per day with one meal according to occupation. (October, 1974) | ..  |
| 4.                                | Bihar              | Rs. 4.00 with one meal/nashta in unirrigated areas and Rs. 5.00 with one meal/nashta in irrigated areas. (July 1975)              | ..  |
| 5.                                | Gujarat            | Rs. 5.00 per day (5-1-1976)   | ..  |
| 6.                                | Haryana            | Rs. 5.00 per day with meals or Rs. 7.00 per day without meals (31-12-1975)  | Rs. 7.50 to Rs. 10.00 per day with meals or Rs. 9.00 to Rs. 12.00 per day according to Type or work (2-1-80). |
| 7.                                | Himachal Pradesh   | Rs. 5.25 per day (1-10-1977)  | Rs. 6.25 per day (Proposed)   |

| (1)                | (2) | (3)   | (4)   |
|--------------------|-----|---|---|
| 8. Jammu & Kashmir | .   | Minimum wages have not yet been fixed.  |   |
| 9. Karnataka       | .   | Rs. 3.25 to Rs. 5.60 per day according to class of operation and type of land (2-10-1975)   | ..  |
| 10. Kerala         | .   | Rs. 6.50 per day for light work and Rs. 8.00 per day for hard work (15-9-1975)  | ..  |
| 11. Madhya Pradesh | .   | Rs. 3.50 to Rs. 4.00 per day according to zone (2-10-1975)  | Rs. 5.00 with customary perquisites if any (5-5-1979)   |
| 12. Maharashtra    | .   | Rs. 4.00 to Rs. 5.00 per day according to areas (1-11-1978)   | ..  |
| 13. Manipur        | .   | Rs. 6.50 per day (1-3-1977)   | ..  |
| 14. Meghalaya      | .   | (a) Rs. 4.50 per day with one meal or Rs. 5.00 per day according to operation (b) Rs. 5.50 with one meal or Rs. 6.00 per day according to operation (2-9-75). | ..  |
| 15. Nagaland       | .   | Rs. 8.00 per day (31-1-1978)  | ..  |
| 16. Orissa         | .   | Rs. 4.00 per day (1-1-1976)   | ..  |
| 17. Punjab         | .   | Rs. 4.50 to Rs. 5.65 per day with meals or Rs. 6.70 to Rs. 8.70 per day without meals (11-7-1975)   | Kandi areas:—<br>Rs. 8.70 per day or Rs. 6.70 per day with meals<br>Other areas:—<br>Rs. 9.70 per day or Rs. 7.70 per day with meals (1-1-1979).  |
| 18. Rajasthan      | .   | Rs. 4.25 to Rs. 5.00 per day according to areas (January 1975).   | Rs. 6.25 to Rs. 8.00 per day according to areas (1-1-1980)  |
| 19. Sikkim         | .   | Minimum Wages Act has not yet been extended.  |   |
| 20. Tamil Nadu     | .   | Rs. 3.50 to Rs. 5.00 per day (adult), Rs. 2.10 to Rs. 3.00 per day (non-adults) according to type of operation (2-3-1976).                                    | Rs. 5.00 to Rs. 7.00 per day according to type of operation except in East Thanjavur where wage rates have been fixed under the Tamil Nadu Agricultural Labourers Fair Wages Act, 1969. (15-9-1979) |
| 21. Tripura        | .   | Rs. 4.00 per day (15-8-1975)  | Rs. 7.00 per day (1-12-1979).   |
| 22. Uttar Pradesh  | .   | Rs. 5.00 to Rs. 6.50 per day according to zones (23-10-1975)  | ..  |

| (1)                              | (2)                          | (3)  | (4)   |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
|----------------------------------|------------------------------|--|---|--------------|-------------|--------------|-------|------|------|------|-------|------|------|------|--|-------------|--|--|--|------------------------------|--|--|--|
| 23. West Bengal                  |                              | <table border="0"> <tr> <td></td> <td><i>Basic</i></td> <td><i>D.A.</i></td> <td><i>Total</i></td> </tr> <tr> <td>Adult</td> <td>5.60</td> <td>2.31</td> <td>7.91</td> </tr> <tr> <td>Child</td> <td>4.00</td> <td>1.68</td> <td>5.68</td> </tr> <tr> <td></td> <td colspan="3">(30-9-1974)</td> </tr> <tr> <td></td> <td colspan="3">(D.A. as on November, 1979).</td> </tr> </table> |   | <i>Basic</i> | <i>D.A.</i> | <i>Total</i> | Adult | 5.60 | 2.31 | 7.91 | Child | 4.00 | 1.68 | 5.68 |  | (30-9-1974) |  |  |  | (D.A. as on November, 1979). |  |  |  |
|                                  | <i>Basic</i>                 | <i>D.A.</i>  | <i>Total</i>  |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
| Adult                            | 5.60                         | 2.31   | 7.91  |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
| Child                            | 4.00                         | 1.68   | 5.68  |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
|                                  | (30-9-1974)                  |  |   |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
|                                  | (D.A. as on November, 1979). |  |   |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
| 24. Andaman and Nicobar Islands. |                              | Rs. 5.50 per day (1-6-1976)  | ..  |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
| 25. Arunachal Pradesh            |                              | The State Government does not feel it necessary to fix minimum wages in view of the small number of agricultural workers and absence of exploitation.  |   |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
| 26. Chandigarh                   |                              | Rs. 5.00 to Rs. 7.50 per day with meals  | Rs. 7.70 to Rs. 9.00 per day with meals or 9.70 to Rs. 11.00 per day according to nature of work (28-4-79). |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
| 27. Dadra and Nagar Haveli.      |                              | Rs. 5.50 per day (15-4-76)   | —   |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
| 28. Delhi                        |                              | Rs. 6.25 per day (1-10-1975)   | Rs. 9.25 per day (1-1-1980).  |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
| 29. Mizoram                      |                              | Fixation of minimum wages is under consideration.  |   |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
| 30. Goa, Daman and Diu           |                              | Rs. 4.00 to Rs. 5.00 per day according to class of work (25-2-1976)  | ..  |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
| 31. Pondicherry                  |                              | Rs. 3.50 to Rs. 9.00 per day according to areas and nature of work (1-5-76).   | ..  |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |
| 32. Lakshadweep                  |                              | There are no agricultural workers in the Territory.  |   |              |             |              |       |      |      |      |       |      |      |      |  |             |  |  |  |                              |  |  |  |

### Train service through Bangladesh

536. SHRI SOMNATH CHATTERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Chief Minister of Tripura requested him to take up the matter with Bangladesh Government for starting train service to Tripura through Bangladesh which will solve a major problem of Transportation in Tripura;

(b) if so, the reaction of Government thereto; and

(c) the steps being taken in this matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The Tripura Government

have been in touch with the Railway Board in this connection.

(b) and (c). The matter is being discussed between the Railway administrations of the two countries and also through diplomatic channels.

### Wagon hoarding

537. SHRI SOMNATH CHATTERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) for the purpose of checking anti-national wagon racket, whether Government propose to introduce a clause imposing heavy penalty over and above the forfeiture of money for non-utilisation of wagons and another clause to debar the big or habitual offenders of wagon hoarding from booking of wagons and to estab-